<u>Print</u>

SI.NO	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D- CONTC/9934/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.CODE WRONGLY INDICATED 2.THE HONOURABLE CHIEF JUSTICE IS BEING ADDRESSED WRONGLY AS HONOURABLE ACJ TO BE CORRECTED
2	D- CONTC/10015/2024	AKASH KUMAR PATTAJOSHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AN AUTHORISATION TO SWEAR IN AFFIDAVIT ON BEHALF OF OTHER PETNRS NOT FURNISHED
3	D- CONTC/9220/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D- CONTC/8922/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D- CONTC/8875/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D- CONTC/9429/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY FURNISHED
7	D- CRLMC/7513/2024	RAJIB LOCHAN PATTNAIK	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D- CRLMC/6652/2024	SIBADUTTA RAMAPRASAD MISHRA	2024-03- 30	 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

Defective Case Register from 2024-03-30 to 2024-03-30

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.HCBA RS. 50/- TO BE PAID 2. HONBLE THE C.J. NOT ADDRESSED 3. PAGE NO 13,14,17 TO 19, 26,28,35,36,38,55,56 NOT LEGIBLE 4. ANNEX 6 AND 7 NOT ATTESTED 5. NOT PROPERLY PAGE MARKED 6.ANNEX 11 AND 12 NOT FILED 7. SYNOPSIS AND DATE CHART NOT FILED
9	D- CONTC/8920/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY FURNISHED
10	D- CONTC/10052/2024	BIBEKANANDA BHUYAN	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY FURNISHED
11	D- WP(C)/13835/2024	DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WA/11853/2024	DIPTI RANJAN BHOKTA, (C.G.C.)	2024-03- 30	PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER
13		PRADEEP KUMAR CHOUDHURY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.HCBA FEE OF RS 50 /- AND HC LAA WELFARE FEE OF RS 10 /- NOT PAID 2.ADDRESS TO THE HONOURABLE CHIEF JUSTICE NOT MENTIONED IN C.T 3.COPY OF ORDER PASSED DTD 13.7.23 PASSED IN CRLMC 1735/2023 NOT FILED
14	D- CRLMC/6639/2024	SIBADUTTA RAMAPRASAD MISHRA	2024-03- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

15	D- CONTR/7694/2024	ADV.	30	AG/CG/IT/CT/ETC.NOT FILED.
16	D- CRLMC/9450/2024	SARATHI JYOTI MOHANTY	2024-03- 30	AG/CG/IT/CT/ETC.NOT FILED.
17	D- CRLMC/7987/2024	RAMANI KANTA PATTANAIK	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D- BLAPL/9293/2024	AMULYA RATNA PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D- ABLAPL/8833/2024	JAYANTA KUMAR PADHI	2024-03- 30	 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Signature of the Deponent not tally with affidavit.2.Page nos.12,13,20,21, 22 not neat and legible.
20	D-CRLA/8966/2024	ANITA DASH	2024-03- 30	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO
21	D- ABLAPL/9134/2024	RAMAKRISHNA NAIK	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

			6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page14to 21not neat
			4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9147/2024	PANCHANAN PANIGRAHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9155/2024	PANCHANAN PANIGRAHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
		2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D-CMP/13489/2024	TRILOCHAN PANIGRAHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9157/2024	ASIT KUMAR JENA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
			4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9163/2024	RAMAKANTA PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CONTC/9463/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9171/2024	SUBASH CHANDRA ROUT	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- CRLMC/7996/2024	LALITENDU MISHRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
D- ABLAPL/9176/2024	KALU CHARAN SWAIN		 1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. C.Fee on the petition,Vakalatnama and Affidavit not paid.Welfair fund fee not
			paid.page9,10 not marked.page10 not legible.
	ABLAPL/9184/2024 D- ABLAPL/9141/2024 D- ABLAPL/9147/2024 D- BLAPL/9155/2024 D-CMP/13489/2024 D-CMP/13489/2024 D- ABLAPL/9157/2024 D- ABLAPL/9160/2024 D- ABLAPL/9163/2024 D- CONTC/9463/2024 D- ABLAPL/9171/2024 D- CRLMC/7996/2024	ABLAPL/9184/2024BHUYAND- ABLAPL/9141/2024SURESH CHANDRA PRADHAND- ABLAPL/9147/2024PANCHANAN PANIGRAHID- ABLAPL/9155/2024PANCHANAN PANIGRAHID- CMP/12563/2024SANTOSH KUMAR MAHANTYD-CMP/13489/2024TRILOCHAN PANIGRAHID- ABLAPL/9157/2024ASIT KUMAR JENAD- ABLAPL/9160/2024SURESH CHANDRA PANDAD- ABLAPL/9163/2024RAMAKANTA PANDAD- ABLAPL/9163/2024ADV.D- ABLAPL/9171/2024SUBASH CHANDRA ROUTD- CRLMC/7996/2024LALITENDU MISHRA	ABLAPL/9184/2024 BHUYAN 30 D- SURESH CHANDRA 2024-03- ABLAPL/9141/2024 PANCHANAN PANIGRAHI 2024-03- D- ABLAPL/9147/2024 PANCHANAN PANIGRAHI 2024-03- D- ABLAPL/9155/2024 PANCHANAN PANIGRAHI 2024-03- D- SANTOSH KUMAR 2024-03- D- SANTOSH KUMAR 2024-03- D-CMP/13489/2024 TRILOCHAN PANIGRAHI 2024-03- D-CMP/13489/2024 TRILOCHAN PANIGRAHI 2024-03- D- ABLAPL/9157/2024 ASIT KUMAR JENA 2024-03- D- ABLAPL/9160/2024 SURESH CHANDRA 2024-03- D- ABLAPL/9163/2024 RAMAKANTA PANDA 2024-03- D- ABLAPL/9163/2024 RAMAKANTA PANDA 2024-03- D- ADV. 30 30 D- ADV. 30 30 D- ADV. 30 30 D- ADV. 30 30 D- CALMC/7996/2024 LALITENDU MISHRA 2024-03- D- KALU CHARAN SWAN 2024-03-

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
36	D- ABLAPL/9181/2024	ARIJEET MISHRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D- ABLAPL/9182/2024	ARIJEET MISHRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
38	D- CRLMC/7420/2024	GOPAL KRUSHNA NANDA	2024-03- 30	 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. DCF RS 1/- TO BE PAID 2. ANNEX 3 MARKED AT PAGE 17 WHICH APPEARS TO BE INCORRECT
39	D- ABLAPL/9205/2024	PANCHANAN PANIGRAHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no.10 not neat
40	D- BLAPL/9300/2024	BIDYADHAR PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D- WP(C)/12905/2024	PRAFULLA KUMAR MAHAPATRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.GROUNDS BEFORE PRAYER NOT FURNISHED 2.RULE 8 OF OHC PIL RULE HAS NOT COMPLIED WITH
42	D- ABLAPL/9213/2024	PRADIPTA BEURA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D- BLAPL/9301/2024	MANORANJAN PADHY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code no.wrong in synopsis and date chart.
44	D- BLAPL/9228/2024	RAJIB LOCHAN PATTNAIK	2024-03- 30	 Code no.wrong in synopsis and date chart. D.C. fee of Rs . 2/-not paid. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D- ABLAPL/9221/2024	SHAKTI DATTA TRIPATHY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

46	D- ABLAPL/9331/2024	DIBYAJYOTI SAHOO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annex.1 not furnished in the petition.
47	D- ABLAPL/9225/2024	BIBHUTI RANJAN MOHANTY	2024-03- 30	C DECEIDT CHOWING CEDVCODY TO
48	D- ABLAPL/9338/2024	MOHENDRA KUMAR MOHAPATRO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D- BLAPL/9222/2024	PANCHANAN PANIGRAHI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D- CRLMC/7918/2024	BISWARANJAN DALAI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
51	D- ABLAPL/9227/2024	SUSANTA KUMAR SAHU	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
52	D- WP(C)/13689/2024	SIBAPRASAD PATI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D- ABLAPL/9243/2024	BYOMAKESH TRIPATHY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D- WP(C)/13699/2024	SIBAPRASAD PATI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D- ABLAPL/9273/2024	TRILOCHAN DASH	2024-03- 30	 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Swearing affidavit for all petitioners not furnished.
56	D- WP(C)/13691/2024	SIBAPRASAD PATI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57		SIBADUTTA RAMAPRASAD MISHRA	2024-03- 30	 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED.

				18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. HONBLE THE C.J. NOT ADDRESSED 2. PAGE 13,14,17 TIO 19, 24, 26 TO 29, 35,38,39,55,56 NOT LEGIBLE 3. SYNOPSIS AND DATE CHART NOT FILED
58	D- ABLAPL/9281/2024	SMRUTI RANJAN ROUT	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D- ABLAPL/9289/2024	SUBHRA NARAYAN GAYA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
60	D- BLAPL/9231/2024	RAJIB LOCHAN PATTNAIK	2024-03- 30	Page no 11 not neat and legible. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D- ABLAPL/9294/2024	AMULYA RATNA PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages from 11to 14 not completely furnished.
62	D- OTAPL/9063/2024	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM)	2024-03- 30	1.CODE NOT CORRECTLY INDICATED 2.SYNOPSIS AND DATE CHART NOT ALPHABETICALLY PAGINATED 3.NOT ADDRESSED TO THE HONOURABLE COURT 4.DATE OF VERIFICATION AT PAGE 9 NOT LEGIBLE
63	D- ABLAPL/9297/2024	AMULYA RATNA PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
64	D- BLAPL/9291/2024	AMULYA RATNA PANDA	2024-03- 30	Page no.7 not neat 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D- BLAPL/9233/2024	NIRANJAN MAHARANA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D- ABLAPL/9307/2024	BIBHUDHENDRA KUMAR RATH	2024-03- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. G.R. case no.not reflected in the petition page no-2 and para. 2. Authorization to swear affidavit on behalf of other petitioners not furnished.
67	D- BLAPL/9298/2024	MANORANJAN PADHY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
				D.C. fee of Rs.2/- not paid.
68	D- OTAPL/10505/2024	TUSHAR KANTI SATAPATHY,SR.S.C OF G.S.T,CT AND CUSTOM	2024-03- 30	PARAGRAPHS NOT PROPERLY NUMBERED
69	D- BLAPL/9244/2024	DURLLABHA RANJAN MISHRA	2024-03- 30	 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs of the petition not correctly
				furnished in the declaration of affidavit.
70	D- BLAPL/9251/2024	DEVASHIS PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D- WP(C)/14025/2024	SAHASRA JYOTI NANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D- MATA/13152/2024	ABHAS MOHANTY	2024-03- 30	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 27 DAYS 2. AGE OF APPELLANT AND RESPONDENT DO NOT TALLY WITH THE AGES OF THE PETNR AND OPP PARTY IN THE COURT BELOW
73	D- BLAPL/9268/2024	SOUMYA RANJAN DAS	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D- ABLAPL/9312/2024	MANOJ KUMAR PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				page no.13 not neat.
75	D- WP(C)/13819/2024	AMBIKA PRASAD RAY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D- BLAPL/9270/2024	NIHAR RANJAN SAHOO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
77	D- WP(C)/11430/2024	AJODHYA RANJAN DASH	2024-03- 30	1-COURT FEE IS DEFICIENT. 1.COURT FEE OF RS 6 /- TO BE PAID 2.NEAT LEGIBLE COPY OF PAGE 55 AND 59 TO BE FILED

78	D- WP(C)/13739/2024	DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D- ABLAPL/9314/2024	DALIRANI BEHURAY	2024-03- 30	ANNEXURES NOT FILED.
80	D- WP(C)/13981/2024	AMBIKA PRASAD RAY	2024-03- 30	page nos. 10 ,11 not neat. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D- BLAPL/9274/2024	CHITTA RANJAN SAHU	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in the Index.
82	D- WP(C)/14049/2024	AMBIKA PRASAD RAY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D- BLAPL/9276/2024	SOUMYA RANJAN DAS	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84		DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT LEGIBLE COPY OF PAGE 30 TO BE FILED
85	D- CRLMC/7818/2024	PRANAB KUMAR PASAYAT	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
86	D- CONTC/9955/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D- CONTC/9957/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D- CRLMC/7965/2024	GAGAN BIHARI SINGH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
89	D- WP(C)/11221/2024	DILLIP KUMAR SAHU	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

90		DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D- BLAPL/9277/2024	SATYABRATA PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				page10,11not legible.
92	D- WP(C)/13980/2024	ARUN KUMAR PATRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93		DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94		DURGESH NARAYAN RATH	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT LEGIBLE COPY OF PAGES 38,39,53,54 TO BE FILED
95	D- BLAPL/9280/2024	TUHIN DAS	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D- BLAPL/9305/2024	SK. ZAFARULLA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- ABLAPL/9329/2024	SUNIL KUMAR PANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				1. F.I.R. not furnished in petition page no.2 and last para no.2. 2. page no.7 not neat.
98	D- CONTC/9947/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D- CONTC/9960/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D- CRLMC/7968/2024	DEEPAK KU SAHOO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
101	D- MATA/13255/2024	TUKUNA KUMAR MISHRA	2024-03- 30	1. CERTIFICATE OF GOOD GROUND NOT FURNISHED 2. SYNOPSIS AND DATE CHART NOT PROPERLY ALPHABETICALLY PAGINATED
102	D- WP(C)/13702/2024		2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				NAME OF THE PETNR NOT TALLY WITH THE NAME MENTIONED IN THE RECEIPT
103	D- CONTC/9962/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D- BLAPL/9309/2024	SMRUTI RANJAN ROUT	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D- CONTC/9964/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D- BLAPL/9310/2024	SMRUTI RANJAN ROUT	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D- MATA/13484/2024	LINGARAJ SARANGI	2024-03- 30	ANNEX 1 TO 3 NOT ATTESTED
108	D- WP(C)/11405/2024	SANTOSH KUMAR NANDA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D- CONTC/9968/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D- BLAPL/9320/2024	PABITRA KUMAR NAYAK	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D- CONTC/9970/2024	ADV	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D- CRLMC/7994/2024	RAKESH KUMAR SARANGI	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D- CRLMC/7973/2024	RABI NARAYAN MOHANTY	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED COPY OF ORDER DATED 02.11.22 PASSED IN CRLMC 3308/22 NOT
114	D- CONTC/9973/2024	ADV	2024-03- 30	FILED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D- BLAPL/9323/2024	SANJIB KUMAR BHANJADEO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D- WP(C)/13997/2024	ARUN KUMAR PATRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D- WP(C)/11477/2024	DR. BINODA KUMAR MISHRA	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D- CONTC/9950/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				6-RECEIPT SHOWING SERV.COPY TO
119	D- CONTC/9953/2024	ADV.	2024-03- 30	AG/CG/IT/CT/ETC.NOT FILED.
120	D- BLAPL/9332/2024	BIPIN KUMAR NAYAK	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioners in rejection order not tally with cause title
121	D- WP(C)/11871/2024	SOUMYAJYOTI BISWAL	2024-03- 30	C DECEIDT CHOWING CEDV CODV TO
122	D- Contc/9160/2024	ADV.	2024-03- 30	 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 315 DAYS 2.SYNOPSIS AND DATE CHART ARE TO BE FILED AND INDEX TO BE MODIFIED ACCORDINGLY
123	D- BLAPL/9337/2024	MOHENDRA KUMAR MOHAPATRO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per the paragraphs of the petition, not correctly furnished in the declaration of the affidavit.
124	D- WP(C)/13760/2024	KSHIROD KUMAR SAHOO	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D- Contc/9153/2024	ADV.	2024-03- 30	 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 315 DAYS 2.SYNOPSIS AND DATE CHART TO BE FILED. INDEX TO BE MODIFIED ACCORDINGLY
126	D-CRLA/8948/2024	AMLAN SHAKTI PAUL	2024-03- 30	THE MATTER I IE THE SESSION
127	D- CONTC/9158/2024	ADV.	2024-03- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. SYNOPSIS AND DATE CHART TO BE FILED . INDEX TO BE MODIFIED ACCORDINGLY

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 30-03-2024 (CASES FILED BEFORE 2024)				
	Filing			Defects
Sl no.	Filing Number	Case Number	Advocate for Petioner/Caveator	as per S.R.